

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.16579 of 2020

Shri Prafulla Samantara *Petitioner*
Mr. Iswar Mohanty, Advocate
-versus-
State of Odisha *Opposite Parties*
Mr. A.P. Das, A.S.C.

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

ORDER
06.01.2022

Order No.

17. 1. Affidavits filed by the Petitioner as well as State be brought on record.
2. List on 15th February, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge

S.K. Guin

